

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1495**

TO BE ANSWERED ON THE 26TH JULY, 2016/SHRAVANA 4, 1938 (SAKA)

SECURITY OF DEVOTEES

†1495. SHRI YOGI ADITYA NATH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various accidents are taking place during pilgrimages due to carelessness;**
- (b) if so, the details thereof; and**
- (c) the steps taken by the Government for the safety of devotees during pilgrimages?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): No such information is maintained Centrally. Further, 'Public Order' and 'Police' being State subjects as per the provisions of the Constitution of India, the responsibilities of maintaining law and order, registration and prosecution of crimes rest primarily with the respective State Governments/Union Territory Administrations. The Government of India issues advisories to State Governments/UT administrations from time to time with regard to crowd management and to ensure security

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and safety of the people visiting such religious places. The State Governments/UT Administrations have also been asked to play a proactive role to ensure foolproof security of religious place(s). The State Governments/UT Administrations have also been requested to set up State Level Security Committees (SLSC) to draft and implement security plans, Standard Operating Procedures (SOPs) etc. of places of religious importance.
